

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl.) No(s).4742/2023

(Arising out of impugned final judgment and order dated 21-02-2023 in A378 No. 17/2023 passed by the High Court Of Judicature At Allahabad, Lucknow Bench)

ARIF ANWAR HASHMI & ORS.

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

IA No. 76184/2023 - EXEMPTION FROM FILING O.T.)

Date : 16-10-2023 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE HRISHIKESH ROY
HON'BLE MR. JUSTICE SANJAY KAROL

For Petitioner(s) Ms. Nitya Ramakrishnan, Sr. Adv.
Mr. Ravindra Singh, Sr. Adv.
Mr. Raman Yadav, Adv.
Mr. Syed Mehdi Imam, AOR
Mr. Yagyawalkya Singh, Adv.
Ms. Akriti Chaturvedi, Adv.
Mr. Priyam Kaushik, Adv.

For Respondent(s) Mr. R.K. Raizada, Sr. Adv.
Mr. Namit Saxena, AOR

UPON hearing the counsel the Court made the following
O R D E R

Heard Ms. Nitya Ramakrishnan, learned Senior Counsel for the petitioners. The State is represented by Mr. R. K. Raizada, learned Senior Counsel.

Leave granted.

[DEEPAK JOSHI]
COURT MASTER

[KAMLESH RAWAT]
ASSISTANT REGISTRAR